

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No.135**

**IA(I.B.C)/1908(CH)2023**

**IA(I.B.C)/556(CH)2024**

**IA(I.B.C)/1596(CH)2023**

**IA(I.B.C)/430(CH)2023**

**IA(I.B.C)/431(CH)2023**

**IA(I.B.C)/1084(CH)2023**

**IA No. 2423/23**

**IA(I.B.C)/829(CH)2024**

**In**

**CP (IB) No. 4/Chd/J&K/2022**

**(Admitted)**

**IN THE MATTER OF:**

**Mercedes Benz Financial Services India Pvt. Ltd; (formerly known as Daimler Financial Services India Pvt. Ltd.**

**Versus**

**Lands End Trucking Pvt. Ltd. ... Respondent-Corporate Debtor**

**Under Section: 7, 33, 60(5), 49(2), IBC 2016**

**Order delivered on 25.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 05.06.2024.

Sd/-

**Court Officer**